

Fwd: Prayer

1 message

National Green Tribunal, Eastern Zone Bench, Kolkata <ngtjudicial-kolkata@gov.in>
To: pgngtkolkata <pgngtkolkata@gmail.com>

Mon, May 5, 2025 at 10:31 AM

--
Regards/सादर 

Judicial Section न्यायिक अनुभाग
National Green Tribunal / राष्ट्रीय हरित अधिकरण
Eastern Zone Bench / पूर्वी क्षेत्रीय न्यायपीठ,
New Town, Kolkata / न्यू टाउन, कोलकाता - 700161
Ph./संपर्क - 033-2324 0089
Email: ngtjudicial-kolkata@gov.in

==== Forwarded message =====

From: Sh Deepto Ghosh Registrar <registrarngt-kolkata@gov.in>
To: "National Green Tribunal, Eastern Zone Bench, Kolkata" <ngtjudicial-kolkata@gov.in>
Date: Mon, 05 May 2025 09:24:51 +0530
Subject: Fwd: Prayer

==== Forwarded message =====

==== Forwarded message =====

From: Haripriya Patel <haripriyapatel@gmail.com>
To: <registrarngt-kolkata@gov.in>
Date: Sat, 03 May 2025 18:00:30 +0530
Subject: Prayer

==== Forwarded message =====

The Honorable Chairman
National Green Tribunal
Eastern Zone Branch , Kolkata

Honourable Sir,

I would like to bring into the kind notice of Honourable Tribunal to one article published in the newspaper the Samaj on 30/04/2025 namely "**Daye river has turned Poisonous due to Gangua Water**" (copy enclosed). The article highlighted that the Gangua River, once a lifeline for farmers, has become severely polluted, posing a serious threat to public health and the environment. Flowing through Bhubaneswar, the river now carries untreated wastewater from drains, hotels, hospitals, industries, and residential areas. This polluted water merges with the Daya River at Benabili, leading to widespread contamination. Scientific studies confirm the presence of toxic heavy metals (arsenic, cadmium, chromium,

etc.) and harmful bacteria in the water. During dry seasons, the pollution level in the Daya River is at its worst.

The pollution has caused:

- (i) Skin and stomach diseases among locals
- (ii) Death of aquatic life, including diseased fish
- (iii) Water becoming unfit for drinking, bathing, agriculture, and animals
- (iv) Serious concerns in Pipili, Delang, and Kanas blocks, where the

Daya is a primary water source.

It is reported that once a lifeline for thousands of farmers, the perennial Gangua River is now heavily polluted. A river whose water was once drinkable is now so toxic that people fear even touching it. Merely hearing the name Gangua makes people wrinkle their noses. What's worse, the toxic water of Gangua that merges into the Daya River is polluting it as well. As a result, people living in the river basin are suffering from skin diseases and stomach-related illnesses. In many parts of the Daya River, people are reporting infections just from dipping their feet in the water, let alone bathing. Although a master plan to clean up the Daya River was announced, it remained confined to paperwork and has not been implemented yet.

It is also reported that the Daya River, which is considered the lifeline for Pipili, Delang, and Kanas blocks, is now polluted. People in Kanas block have even lost their lives due to water used from the polluted river. From Kanti in Pipili to Kanas, the pollution levels in the river have increased drastically. The sole reason is the Gangua River. Flowing from Bhubaneswar, the Gangua merges with the Daya River near Benabili, close to Kanti and Barimula in Pipali. Gangua is a collection of multiple natural streams, originating from the Chandaka forest near Patharagadia and flowing through Nandankanan, Patia, Kalarahanga, Ingina, Mancheswar, Chakeisiani, Rasulgarh, Palasuni, etc. Eventually, it splits into two streams — one joining the Kuakhai River, and the other moving southwest through Pandara, Jharapada, Laxmisagar, Bargada, Sisupalgarh, crossing the Puri–Bhubaneswar national highway and flowing via Kapilprasad, Nuagaon, Jaypur, Mohanpur, Itipur, Palaspur, Kalyanpur, Poparanga, and Bindha, finally merging into Daya at Benabili.

It is also mentioned that out of its 45 km total stretch, 32 km of the Gangua river is heavily polluted, including 23 km inside Bhubaneswar city and 9 km in its outskirts. With Bhubaneswar's population exceeding 1.2 million, there's still no proper sewage management system in place. Ironically, despite being a flagship Smart City, Bhubaneswar lacks advanced sewage and waste treatment infrastructure. Nearly 10 major drains carry untreated wastewater from hotels, hospitals, the airport, and industries into the Gangua. This water is unsuitable for agriculture, animals, or human use. ICAR scientists who analyzed the water confirmed the presence of highly toxic metals such as arsenic, cadmium, chromium, copper, lead, mercury, and zinc. As per a report by the Pipili Cultural Council, the water is also rich in disease-causing bacteria that destroy the environment and affect aquatic life. Long-term exposure is dangerous for all living beings. The contaminated Gangua water, once mixed with the Daya River, becomes completely unusable. The pollution spreads from the confluence of Gangua and Daya, continuing downstream. The water of the Daya River, which is a key source of drinking and irrigation for local villages, has become unfit for human and animal use. It is now widely feared that using this water can cause serious illnesses. Even agriculture is affected. People now refrain from even dipping their feet in the river.

It is also further reported that from mid October to mid June, when the water level is low, the Daya River is most toxic. This situation continues from Kanti in Pipali , Delang , Kanas to Chilika where the Daya river is submerged with sea . The Pipili Cultural Council, in collaboration with several national institutions, submitted a comprehensive report to both the state and central governments. Though promises were made by the government, including setting up a treatment plant at the Gangua mouth, no actual DPR (Detailed Project Report) has been approved so far. Although it is promised to install treatment systems and monitor pollution through WATCO, the Pollution Control Board, and BMC remains unfulfilled. A high-level task force and Daya Task Force were also formed under the then BMC Deputy Mayor, but no results have been seen.

It is also suggested that to truly purify the Daya River, multiple sewage treatment plants are required to clean Gangua water. Strict action is needed to ensure that wastewater from hospitals, airports, hotels, and industries is treated on-site. The public must also be made aware and educated not to discharge household waste into the river.

Articles 47 and 48-A of the Constitution impose upon the state a duty to improve the public health of citizens and protect the environment respectively. The Constitution under Part IV-A also casts a duty on every citizen of India to protect and improve the natural environment including forests, lakes, rivers and wildlife. It is manifestly clear that pollution free water forms the basic right under the Constitutional framework and a welfare state is bound to ensure the same.

The effect of water pollution on human health is not the only adverse factor. Water pollution can seriously harm aquatic life in water bodies. It has become necessary to compare the costs of prevention and control of water pollution against its effects on human health including treatment, indirect economic costs and damage to flora and fauna.

Over the years, there have been many legislative and executive actions to ensure this basic right of pollution free water. Most importantly, the Water (Prevention and Control of Pollution) Act, 1974 was enacted with an objective to provide for the prevention and control of water pollution and maintaining or restoring of wholesomeness of water. The Act prohibits use of any stream or well for disposal of polluted matter.

It is the duty of the government and every citizen to protect and improve the national environment and national Assets like Rivers, Canals, Water bodies etc. Forests, rivers, water bodies, wildlife etc. are our national wealth and they do not belong to an individual, Government or Authority. The Government is the custodian of this wealth and as beneficiaries of this wealth, it is as much our duty as that of the Government to preserve and treasure our natural resources and environment for posterity.

This river is the lifeline of the people staying around the area. The pollution of the river has caused multiple problems such as (i) Skin and stomach diseases among locals (ii) Death of aquatic life including diseased fish (iii) Water becoming unfit for drinking, bathing, agriculture, and animals (iv) Serious concerns in Pipili, Delang, and Kanas blocks, where the Daya is a primary water source. So the pollution is causing not only drinking water problems but also affecting the important ecosystem for the welfare of the people staying around the area. The deplorable and polluting conditions of the river will likely create imbalance in the environmental ecosystem. There is a requirement to rejuvenate this river by removal of the pollution entering directly into the river and making the river pollution free. Its restoration has the potential to contribute to water conservation, irrigation, the provision of safe drinking water, tourism, agriculture and flood control. Therefore I request the honourable

tribunal to take cognizance of the facts and issue necessary directions to authorities to take necessary steps to rejuvenate and restore the river to its original position and glory.

With Regards

Smt Haripriya Patel
106, Lumbini Enclave
Chandrasekharpur
Near Care Hospital
Bhubaneswar-751021
Mob:9437842777

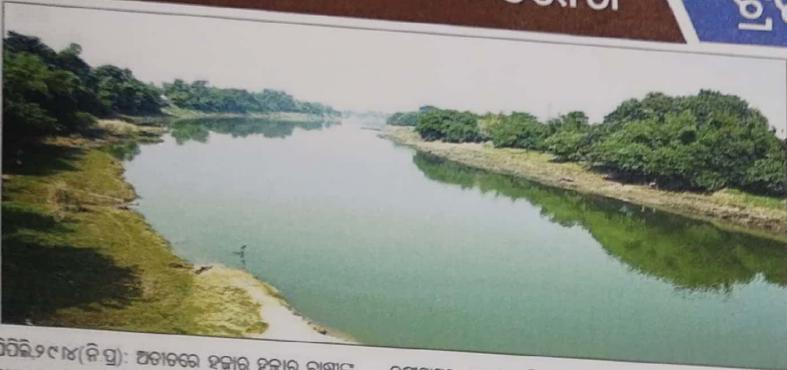


samaj 30 gangua importanat.jpg
619K

ଦୟା ପାଇଁ ଜହର ପାଲଟିଛି ଗଲୁଆ ଜଳ

ବହୁଛି ଚର୍ମା ଓ ପେଟ ରୋଗ

ତ୍ରିମେଶୁ ପ୍ଲାଷ୍ଟ ପ୍ରତିଷ୍ଠା କେବେ!



ପିପିଲି ୨୯୪ (ନି ପ୍ର): ଅତୀତରେ ହଜାର ହଜାର ଗଣ୍ଡାକ ଡାକନରେଖା ପାଲଟିଥିବା ବିରସୋଡ଼ା ଗଲୁଆନଦୀ ଆଜି ପ୍ରତ୍ୟୁତ୍ପିତ । ବିନେ ଯେଉଁ ଗଲୁଆନଦୀର ଜଳକୁ ଲୋକେ ପିଇଥିଲେ ଆଜି ସେଇ ନଦୀ ଜଳକୁ ଛୁଇଁବାକୁ ଲୋକେ ଚଳୁଛନ୍ତି । ଗଲୁଆନଦୀର ନୀ ଶୁଣିଲେ ଲୋକେ ନାକ ଦେବୁଛନ୍ତି । ଗଲୁଆକୁ ବଡ଼କଥା ହେଲା ଦୟା ନଦୀରେ ମିଶିଥିବା ଏହି ଗଲୁଆର ବିଶାଳତର ଯୋଗୁଁ ଦୟାନଦୀର ଜଳ ପ୍ରତ୍ୟୁତ୍ପିତ ହେଲେ । ପକରେ ନଦୀ ଅବଦାନିକାର ଲୋକେ ବିଭିନ୍ନ ପ୍ରକାର ଚର୍ମରୋଗ ଓ ପେଟଜନିତ ରୋଗରେ ଆକ୍ରାନ୍ତ ହେଉଛନ୍ତି । ଦୟାନଦୀର ଅନେକ ସ୍ଥାନରେ ଗାଧାଇବା ଚ' ବୃତ୍ତର ବଥା ଗୋଡ଼ ବୁଡ଼ାଇଲେ ଚର୍ମରୋଗର ଶିକାର ହେବାକୁ ପଡ଼ୁଛି । ଦୟାନଦୀକୁ ପ୍ରତ୍ୟକ୍ଷମୁଖ୍ୟ କରିବା ପାଇଁ ଏକ ମାଷରମ୍ଭାନ ପ୍ରସ୍ତୁତ କରାଯିବ ବୋଲି ଗତ ସରକାର ଅମଳରେ ଯେଉଁ ଘୋଷଣା କରାଯାଇଥିଲା ତାହା ବେବଦ କାରକକଳମରେ ସୀମିତ ରହିଛି । ଆନ୍ତରିକତାର ଅଭାବରୁ ଏହା ଅବ୍ୟବସ୍ଥା କାର୍ଯ୍ୟକାରୀ ହୋଇନାହିଁ ।

ଲକ୍ଷ୍ମୀପାତର, ବରଗଡ଼, ଶିଶୁପାଳଗଡ଼ ଦେଇ ପୁରୀ-ଭୁବନେଶ୍ୱର ଜାତୀୟ ରାଜପଥକୁ ସାମନ୍ତରାପୁରଠାରେ ଅତିକ୍ରମ କରି ସହରର ଦାକ୍ଷ୍ୟ ଅଞ୍ଚଳ କପିଳପ୍ରସାଦ, ନୂଆଗାଁ, ଜୟପୁର, ମୋହନପୁର, ଭଟ୍ଟପୁର, ପଦାଶପୁର, କଳ୍ୟାଣପୁର, ଯୋଗରଜା, ବିନ୍ଧା ଆଦି ଅଞ୍ଚଳ ଦେଇ ନିଜଗଡ଼କୁରୁଖାଣ୍ଡିତ ବେଣାବିଲିଠାରେ ଦୟାନଦୀରେ ମିଶିଛି । ସମସ୍ତ ୪୫ କିଲୋମିଟର ଗତି ମଧ୍ୟରେ ଗଲୁଆ ୩୨ କିଲୋମିଟର ପ୍ରତ୍ୟୁତ୍ପିତ ନୀଳଦ୍ରାଘା ଏଥିରୁ ୨୩ କିଲୋମିଟର ଭୁବନେଶ୍ୱର ସହର ଭିତର ଆକଳନା ଦ୍ୱାରା ଓ ୯ କିଲୋମିଟର ସହର ବାହାର ଅଞ୍ଚଳରେ ଥିବା ନାଳ, ନଦୀମା ଦ୍ୱାରା ପ୍ରତ୍ୟୁତ୍ପିତ ହେଉଛି । ଭୁବନେଶ୍ୱରର ଜନସଂଖ୍ୟା ୧୨ ଲକ୍ଷରୁ ଅଧିକ ପହଞ୍ଚିଛି । ବିନ୍ଧୁ, ଜଳ ନିଷ୍କାସନର ସୁବ୍ୟବସ୍ଥା ଅବ୍ୟବସ୍ଥା କରାଯାଇ ପାରିନାହିଁ । ଦେଶର ଅଗ୍ରଣୀ ସ୍ୱାର୍ଥସିଦ୍ଧି ଲାଭେ ପରିଗଣିତ ରାଜଧାନୀ ଭୁବନେଶ୍ୱରର ନାଳ, ବର୍ଷାଜଳ ଓ ପରିମଳ ବ୍ୟବସ୍ଥା ଆଦୌ ଉନ୍ନତମାନର ନୁହେଁ ବୋଲି ଅଭିଯୋଗ ହୁଏ ।

ଗଲୁଆନଦୀରେ ପ୍ରାୟ ୧୦ ଗୋଟି ବୃହତ୍ ନାଳ ଦ୍ୱାରା ଭୁବନେଶ୍ୱର ସହରର ପ୍ରତ୍ୟୁତ୍ପିତ ବର୍ଷାଜଳ ସହିତ ବିଭିନ୍ନ ହୋଟେଲ, ବିମାନବନ୍ଦର, ଡାକ୍ତରଖାନା ଓ ଶିଳ୍ପସଂସ୍ଥା ରୁଦ୍ଧିକର ଅପରିଷ୍କାର ଜଳ ଓ ବିଷାକ୍ତପଦାର୍ଥ ମିଶୁଛି । ପକରେ ଏହି ଜଳ କୃଷି, ପଶୁପକ୍ଷୀ ଆଦି ମଣିଷର କୌଣସି କାମରେ ନ ଲାଗି ବିପଦ ସୃଷ୍ଟି କରୁଛି । ଆଇସିଏଆର ବୈଜ୍ଞାନିକ ଏହି ଜଳକୁ ଗବେଷଣା କରି ହୃଦ୍ଧ କରିଛନ୍ତି ଯେ, ଗଲୁଆର ଜଳରେ ଅତ୍ୟନ୍ତ ବିଷାକ୍ତ ଆକର୍ଷକ, କାର୍ଯ୍ୟକାରୀ, କ୍ରୋମିୟମ, କପର, ସିସା, ପାରଦ, ଜିଙ୍କ ଆଦି ବିଷାକ୍ତ ଧାରଣ୍ୟ ଦ୍ରବ୍ୟ ମିଶି ଏହି ଜଳକୁ ବ୍ୟବହାର ଅନୁପଯୋଗୀ କରିଛି । ଭୁବନେଶ୍ୱରସ୍ଥିତ ବିଭିନ୍ନ ଶିଳ୍ପସଂସ୍ଥା, ହୋଟେଲ ଓ ହସ୍ତିକାରକୁ ନିର୍ଗତ ରାସାୟନିକ ପଦାର୍ଥ, କଠିନ ଓ ତରଳ ବର୍ଷାଜଳ ସହ ବ୍ୟାକ୍ଟେରିଆମୂଳକ ଦୂଷିତ ଜଳ ଗଲୁଆନଦୀରେ ପ୍ରତିଦିନ ଦୟାନଦୀରେ ମିଶୁଛି । ପକରେ ନଦୀରେ ଥିବା ମାଛମାନେ ମଧ୍ୟ ରୋଗାକ୍ରାନ୍ତ ହେଉଛନ୍ତି । ପିପିଲି ସାମୁଦ୍ରିକ ପରିଷଦ ପକ୍ଷରୁ ପ୍ରକାଶିତ ଏକ ଗବେଷଣାମୂଳକ ରିପୋର୍ଟରେ ଉଲ୍ଲେଖ କରାଯାଇଛି ଯେ, ଗଲୁଆନଦୀ ରୋଗ

ଉପାଦାନ କୁଟାଣୁ, କାବାଣୁ, ଦ୍ୱାରା ପୂର୍ଣ୍ଣ । ଯାହା ପରିଦେଶକୁ ନଷ୍ଟ କରିବାସହ ପ୍ରଜୀବ, କୃମି ଆଦି ନିଜ ସାଙ୍ଗରେ ଧରିନେଉଛି । ଏହି ଜଳ ବାସ୍ୟପଦ, ପର୍ଯ୍ୟନ୍ତ ରୋଗ ସୃଷ୍ଟିରେ ସହାୟକ ହେଉଛି । ପକରେ ଗଲୁଆର ଜଳ ଦୟା ନଦୀରେ ପହଞ୍ଚିବା ପର୍ଯ୍ୟନ୍ତ କୌଣସି ଉପଯୋଗୀ କାମରେ ଲାଗିପାରୁନାହିଁ । ଦୟାନଦୀ ଓ ଗଲୁଆନଦୀ ସଙ୍ଗମସ୍ଥଳ ଠାରୁ ଦୟାନଦୀ ଜଳ ପ୍ରତ୍ୟୁତ୍ପିତ ହେଉଛି । ଦୟାନଦୀର ପାଣି ଏବେ ଜହର ପାଲଟିଛି । ଦୟାନଦୀର ଜଳ ମୁଖ୍ୟତଃ ଏହାର ୨ ପାର୍ଶ୍ୱରେ ଥିବା ଗ୍ରାମବାସୀଙ୍କ ପାନୀୟ ଓ କୃଷି କାର୍ଯ୍ୟରେ ଲାଗିଥାଏ । ବିନ୍ଧୁ ଦୟାନଦୀ ପ୍ରତ୍ୟୁତ୍ପିତ ହେବା ଦ୍ୱାରା ଏହାର ଜଳ ମଣିଷ ଓ ପଶୁଙ୍କ ବ୍ୟବହାର ପାଇଁ ଅନୁପଯୁକ୍ତ । ଏହି ଜଳକୁ ବ୍ୟବହାର କଲେ ନିଶ୍ଚିତରୂପରେ ପଡ଼ିବାର ଭୟ ପିପିଲି, ଦେଲାଇ ଓ କଣାସ ନୂକର ଲକ୍ଷ ଲକ୍ଷ ଲୋକଙ୍କ ମନରେ ଆତଙ୍କୀୟ ସୃଷ୍ଟି କରିଛି । ଏହି ଜଳଯୋଗୁଁ କୃଷି କାର୍ଯ୍ୟ ମଧ୍ୟ ପ୍ରଭାବିତ ହେଉଛି । ନଦୀରେ ଗାଧୋଇବା ଦୂର କଥା ଗୋଡ଼ ବୁଡ଼ାଇଲେ ବିଭିନ୍ନ ଚର୍ମରୋଗ ହେଉଛି ବୋଲି ଅଭିଯୋଗ ହେଉଛି । ନଦୀ ଅବଦାନିକା ଲୋକେ ନଦୀରେ ଗାଧୋଇବାକୁ ଆଇ ଉଚିତ ମଣ୍ଡନାହାନ୍ତି । ଏହି ନଦୀଜଳ ମନୁଷ୍ୟ ଠାରୁ ପଶୁପକ୍ଷୀଙ୍କ ପିଇବା ଏବଂ ଦାସ ଉପଯୋଗୀ ପାଇଁ ବିପଦ ସୃଷ୍ଟି କରିଛି । ଯେତେବେଳେ ମଧ୍ୟ ଲାଲ୍ କୁଳ ମଧ୍ୟଲୀଳ ସାଧି ଦୟାନଦୀ ଜଳ ସର୍ବାଧିକ ପ୍ରତ୍ୟୁତ୍ପିତ ଓ ବିଷାକ୍ତ ହୋଇଥାଏ । ପିପିଲିର କଣ୍ଠିରୁ ତେଲାଇ, କଣାସ ଦେଇ ବିଭିନ୍ନକାରେ ଲାଭହେବା ପର୍ଯ୍ୟନ୍ତ ଦୟାନଦୀରେ ଏହି ଅଦସ୍ତା ଦେଖିବାକୁ ମିଳେ । ପିପିଲି ସାମୁଦ୍ରିକ ପରିଷଦ ପକ୍ଷରୁ ବିଭିନ୍ନ ଜାତୀୟ ଅନୁଷ୍ଠାନର ବୈଜ୍ଞାନିକଙ୍କ ସହଯୋଗରେ ଏ ସମ୍ପର୍କିତ ଏକ ବିସ୍ତୃତ ରିପୋର୍ଟ ପ୍ରସ୍ତୁତ କରାଯାଇ ଉନ୍ନତ ଗଣ୍ଡା ଓ କେନ୍ଦ୍ର ସରକାରଙ୍କ ବିଭିନ୍ନ ବିଭାଗକୁ ପ୍ରଦାନ କରାଯାଇଥିଲା । ରିପୋର୍ଟକୁ ଅନୁଧ୍ୟାନ କରିବା ପରେ ଏହା ଉପରେ ବିଭିନ୍ନ ଯୋଜନା କରାଯିବା ପାଇଁ ପୂର୍ଣ୍ଣ ସରକାରଙ୍କ ଅମଳରେ ଘୋଷଣା କରାଯାଇଥିଲେ ମଧ୍ୟ ତାହା ଅବ୍ୟବସ୍ଥା କାର୍ଯ୍ୟକାରୀ ହୋଇପାରିନାହିଁ ।

ଗଲୁଆ ମୁହାଣରେ ତ୍ରିମେଶୁ ପ୍ଲାଷ୍ଟ ସ୍ଥାନ କରାଯାଇ ଦୟାନଦୀକୁ ପ୍ରତ୍ୟକ୍ଷମୁଖ୍ୟ କରାଯିବ ଏବଂ ଦ୍ୱୀପ ଅଞ୍ଚଳକୁ ଜଳ ଦେବାକୁ ଛଡ଼ା ଯିବିନି ବୋଲି ୨୦୨୩ ଡିସେମ୍ବର ୭ରେ ଚଳାକାମ ସରକାର ପ୍ରତିଶ୍ରୁତି ଦେଇଥିଲେ । ଦୟାନଦୀ ନିକଟ ପ୍ରତ୍ୟୁତ୍ପିତ ନ ହେବ ସେ ନେଇ ରାଜ୍ୟ ପ୍ରତ୍ୟୁତ୍ପିତ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ଼, ଖିଚକୋ ଓ ବିଏମସିକୁ କଡ଼ା ନକର ରଖିବାକୁ ଚଳାକାମ ସରକାର ନିର୍ଦ୍ଦେଶ ଦେଇଥିଲେ । ଦୟାନଦୀକୁ ପ୍ରତ୍ୟୁତ୍ପିତ ମୁକ୍ତ ରଖିବା ପାଇଁ ଚଳାକାମ ଶୀଘ୍ର ଅଧିକ ଅଧିକାରୀଙ୍କୁ ନିର୍ଦ୍ଦେଶ ଦେଇଥିଲେ । ଭୁବନେଶ୍ୱର ସହରରେ ଏକ ଉଦ୍ଦେଶ୍ୟରେ ଦିନେ ହୋଇଥିଲା । ଭୁବନେଶ୍ୱର ସହରରେ ରହିଥିବା ଉନ୍ନତ ଶିଳ୍ପାନୁଷ୍ଠାନକୁ ନିର୍ଗତ ବର୍ଷାଜଳ ବିପଦି ଉପଯୁକ୍ତ ବିଶେଷଜ୍ଞ କରାଯାଇ ପାରିବ, ଯେଉଁପାଇଁ କବୁକୋ, ଗାନ୍ଧ୍ୟ ପ୍ରତ୍ୟୁତ୍ପିତ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ଼ ଓ ବିଏମସି ମିଳିତ ଭାବେ ସଞ୍ଚ କରିବେ ବୋଲି ଏହି ବୈଠକରେ ସ୍ଥିର ହୋଇଥିଲା । ସେହିପରି ଚଳାକାମ ବିଏମସି ଉପାଧିକାର ଅଧିକାରୀଙ୍କ ଦ୍ୱାରା ବାସ୍ୟପୌର୍ଣ୍ଣ ମଧ୍ୟ ଗଠନ କରାଯାଇଥିଲା । ଏହି ପ୍ରତିଶ୍ରୁତି ବେବଦ ପ୍ରତିଶ୍ରୁତିରେ ରହିଯାଇଛି । ସରକାରଙ୍କ ପକ୍ଷରୁ ଏପର୍ଯ୍ୟନ୍ତ ଏ ସମ୍ପର୍କିତ କୌଣସି ଚିଠିଆକୁ ଅନୁମୋଦନ କରାଯାଇପାରିନଥିବା ସୂଚନା ମିଳିଛି । ଆନ୍ତରିକତାର ଅଭାବରୁ ଏହା ଅବ୍ୟବସ୍ଥା କାର୍ଯ୍ୟକାରୀ ହୋଇପାରିଲା ନାହିଁ ବୋଲି ଅଭିଯୋଗ ହୋଇଛି । ଦୟାନଦୀକୁ ପ୍ରତ୍ୟକ୍ଷମୁଖ୍ୟ କରିବାକୁ ଯେଲେ ଗଲୁଆ ଜଳକୁ ପରିଷ୍କାର କରିବା ପାଇଁ ଆବଶ୍ୟକ ସଂଖ୍ୟାରେ ବେରେକ ଡିମେଣ୍ଡ ଡାକ୍ତରଖାନା, ବିମାନବନ୍ଦର, ହୋଟେଲ, ଶିଳ୍ପାନୁଷ୍ଠାନକୁ ବାହାରକୁ ଅନୁପ୍ରାଣ କରିବା ଓ ତରଳ ବର୍ଷାଜଳ ସେବାନକ ନିଜ ସ୍ଥାନରେ ବିଶେଷଜ୍ଞ କରାଯିବା ପାଇଁ ଆବଶ୍ୟକ ପଦକ୍ଷେପ ଗ୍ରହଣ କରାଯିବା, ବସ୍ତି ଅଞ୍ଚଳର ଉତ୍ତୋଳ ମଲକାକୁ ଗଲୁଆନଦୀକୁ ନ ଯୋପାଡ଼ିବା ପାଇଁ ସରକାରୀ ସୃଷ୍ଟି କରାଯିବା ବିଚର ସରକାରଙ୍କ ପକ୍ଷରୁ ଆବଶ୍ୟକ ପଦକ୍ଷେପ ଗ୍ରହଣ କରାଯିବାକୁ ପିପିଲି ସାମୁଦ୍ରିକ ପରିଷଦର ଡାକ୍ତର ପଦା ଅବଦାନିକାକୁ ବାସ୍ତବିକା ଅଧିକାରୀ ଉପେକ୍ଷା ତତ୍ତ୍ୱ ମହାପାତ୍ର ଦାବି କରିଛନ୍ତି ।